

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 10 of 2002

Jabalpur, this the 2nd day of April, 2004

Hon'ble Mr. Madan Mohan, Judicial Member

Madan Gopal Naidu, Age 56 years,  
Son of Late Shri Benu Gopal Naidu  
Working as Examiner(Highly Skilled,  
Gde II) In Grey Iron Factory Jabalpur(MP)

**APPLICANT**

(By Advocate - Shri B.L. Nag)

## VERSUS

1. Union of India  
through the Secretary,  
Ministry of Defence,  
South Block  
New Delhi - 110011
2. The Chairman  
Ordnance Factory Board  
10-A, SK Bose Road  
Kolkata
3. The General Manager  
Grey Iron Factory  
Ministry of Defence,  
Jabalpur (MP)

**RESPONDENT 5**

(By Advocate - Shri K.N. Pathia)

ORDER (ORAL)

The learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn.

(Madan Mohan)  
Judicial Member

SKM

पूर्णांकवा सं. ३०/ला.....	लकड़ापुर, दि.....
स्थानिकिया के लिए दिनांकः—	
(१) दिनांक, जबकि उत्तराधिकारी का उत्तराधिकार, दाढ़लपुर	
(२) दिनांक विवरणीया/लकु.....	के लगउंसल
(३) पर्याप्ती वी/क्रीड़ावी/लकु.....	के वगउंसल
(४) क्रमांकन, नोट्स, जो उत्तराधिकारी	
करन्वाल एवं आदानपान कर्त्तव्यादी लकु	

~~Fogel  
2012  
S-V-101~~